

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 178 of 2014 & IA No. 289 of 2014**

**Dated: 15<sup>th</sup> February, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Him Urja Pvt. Ltd. ... Appellant(s)  
Versus  
Uttarakhand Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Mr. Anand  
K. Ganesan and Mrs. Swapna  
Seshadri  
Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv. along with  
Mr. Tushar Nagar, Ms. Shikha  
Ohri, Mr. Naresh Kumar and  
Mahinder Kumar for R.2  
Mr. Buddy A. Ranganadhan and  
Mr. Raunak Jain for UERC

**ORDER**

Mr. Sanjay Sen, learned Senior Advocate has argued on behalf of the State Discom and he has completed his arguments. Mr. Buddy A. Ranganadhan, assisted by Mr. Raunak Jain, has argued on behalf of the respondent State Commission and their arguments are also complete. Mr. M.G. Ramachandran, learned counsel for the appellant has also been heard in rejoinder submissions. Thus arguments of all the parties in this appeal are complete.

**Judgment Reserved.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt